

- I. Reports and Accounts (2022-23) of IOL, Dehradun; MIL, Pune; YIL, Maharashtra and MIDHANI, Hyderabad and related papers**
- II. Reports and Accounts of Centre for Land Warfare Studies, New Delhi for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Ajay Bhatt, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Second Annual Report and Accounts of the India Optel Limited (IOL), Dehradun, Uttarakhand, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (ii) (a) Second Annual Report and Accounts of the Munitions India Limited (MIL), Pune, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Second Annual Report and Accounts of the Yantra India Limited (YIL), Nagpur, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- [Placed in Library. For (i) to (iii) See No. L.T. 11020/17/24]
- (iv) (a) Annual Report and Accounts of the Mishra Dhatu Nigam Limited, (MIDHANI) Hyderabad, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11423/17/24]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Centre for Land Warfare Studies, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Centre for Land Warfare Studies, New Delhi for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the Centre for Land Warfare Studies, New Delhi for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) to (iii) See No. L.T. 11021/17/24]

Notification of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं केंद्रीय उत्पाद शुल्क अधिनियम, 1944 की धारा 38 की उप-धारा (2) के अधीन पेट्रोलियम कूड के उत्पादन पर विशेष अतिरिक्त उत्पाद शुल्क को 1700/एमटी से बढ़ाकर 3200/एमटी करने के लिए अधिसूचना संख्या 18/2022 - केंद्रीय उत्पाद शुल्क, दिनांक 19 जुलाई, 2022 का संशोधन करने वाली वित्त मंत्रालय (राजस्व विभाग) की अधिसूचना संख्या 05/2024 - केंद्रीय उत्पाद शुल्क, दिनांक 2 फरवरी, 2024 तथा व्याख्यात्मक ज्ञापन की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 11424/17/24]

MR. CHAIRMAN: We have Shri K.C. Venugopal here. I tried contacting you yesterday also. You were in the flight. I was telling the House, you chose the names of your children very carefully — Gokul and Parvathi. Now, Dr. Ashok Kumar Mittal.